

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 10th August, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
1.	Execution Application No. 05/2017 (M.A. No. 540/2017, M.A. No. 541/2017, M.A. No. 547/2017, M.A. No. 548/2017, M.A. No. 628/2017 & M.A. No. 839/2017) IN O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 7 Ms. Puja Kalra, Adv. for South MCD Mr. Munawwar Naseem, Adv. Ms. Mumtaz Ahmed & Mr. Brij Lal, Adv.
FOR ADMISSION			
2.	M.A. No. 950/2017 IN Original Application No. 626/2016	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. R. Jawaharlal, Adv. for R-9 for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 123/2017	Dr. Jasveer Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Singh & Mr. Sanjeev Yadav, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 5 Mr. Dinesh Jindal, LO for DPCC Mr. Karan Singh Tanwar, Adv. Mr. Balendu Shekhar, Adv. for SDMC Mr. Ankur Chhiber, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. A. K. Prasad, Adv. for CGWA
4.	Original Application No. 148/2017	Abhinav Kumar Vs. State of Uttar Pradesh & Ors.	Mr. P. N. Mishra, Sr. Adv. with Mr. Sharad Chauhan, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 4 to 6 Mr. C. K. Rai, Adv. for R-3
5.	Original Application No. 244/2017 (M.A. No. 463/2017)	Sukhvinder Singh Vs. State of Haryana & Ors.	Ms. Shweta Jain, Adv. for Applicant Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. A. R. Takkar & Mr. Devashish Bharuka, Adv. for R-5
6.	Original Application No. 228/2017	Mohd. Shariq Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for NDMC Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for-6 Mr. Syed Salman Haider, Adv. for R-8 to 11
7.	Original Application No. 332/2017 (M.A. No. 599/2017)	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, ASG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv.

8.	Original Application No. 399/2017 (M.A. No. 752/2017)	M/s Swan Tanning Industries Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Daleep Dhyani, Adv. for UPPCB Mr. B. V. Niren, Adv. for CGWA
9.	Original Application No. 415/2017	Taruni Gandhi Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Shivshankar Swami, Adv. for R-11 Mr. J. W. Marriott, Adv. for R-12 Mr. O. P. Sharma, Adv. for R-16
10.	Original Application No. 419/2017	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Adv. for Applicant Mr. Ravindra Kumar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF
11.	M.A. No. 758/2017 IN Original Application No. 42/2016	Rajeev Rai Vs. Union of India & Ors.	Mr. Divya Prakash Pande, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Rahul Khurana, Adv. for R-5 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP
FOR HEARING			
12.	Original Application No. 90/2017 (M.A. No. 103/2017 & M.A. No. 249/2017)	Safal Bharat Guru Parampara & Ors. Vs. State of Punjab & Ors.	Mr. Narender Hooda, Sr. Adv. with Ms. Nida Doon, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-1 & 5 Mr. Rajkumar, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. A. D. N. Rao, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-7 Mr. Gaurav M. Liberhhan, Adv.
13.	Execution Application No. 08/2016 (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Narender Pal Singh, Adv. for R-10 & 11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Adv. for R-7 Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Abhishek Yadav, Adv. for State of U.P.
14.	Original Application No. 73/2016 (M.A. No. 413/2016, M.A. No. 763/2016, M.A. No. 528/2017 & M.A. No. 959/2017)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC Mr. Gurbaksh Singh, Adv.

15.	Original Application No. 387/2016	Jot Ram Swami Vs. State of Rajasthan & Ors.	Mr. Ramandeep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
16.	Original Application No. 407/2016	M/s Parul Fabricator Pvt. Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Mukesh Verma, Adv. for UPCCB
17.	Original Application No. 431/2016 (Earlier O.A.No.56/2015(CZ))	Babu Lal Jajoo Vs. Union of India & Ors.	Dr. M. S. Kachhawa, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Mr. Chinmoy Padip Sharma, Adv. for R-6 Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Adv. for R-3, 4 & 5 Dr. M. S. Kachhawa, Adv.
18.	Original Application No. 495/2014	S. Sivakumar Vs. Union of India & Ors.	Mr. T. Mohan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar Lal, Adv. Mr. Yogeshwaran, Adv. Mr. Krisna Kumar Singh, Adv. for MoEF
19.	Appeal No. 87/2014 (M.A No. 862/2014 to M.A No. 864/2014, M.A No. 1446/2016 & M.A No. 1449/2016)	Ossie Fernandes Vs. MoEF & Ors.	Mr. T. Mohan, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.
20.	Review Application No. 05/2017 (M.A. No. 318/2017) IN O.A. No. 89/2013 (PH)	Akash Vashishtha Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-5 Mr. Raman Yadav, Adv. for Irrigation Dept., U.P. Ms. Priyanka Swami, Adv. Mr. Ravindra Kumar, Adv.
21.	Original Application No. 238/2015 (M.A. No. 968/2016, M.A. No. 1073/2016 & M.A. No. 1097/2016) (PH)	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma & Mr. Aditya N. Prasad, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 & 7 to 10 Mr. Sanjeev Anand, Adv. for R-3 Mr. Siddharth Bhati, Adv. for R-6 Mr. Manish Shrivastava, Adv. for R-8 Mr. A. K. Prasad, Adv. for R-11 Mr. Amit Gupta, Adv. for R-13 Mr. V. V. Vardhan, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Anil Grover, AAG Mr. P. K. Agrawal, Adv.

22.	Appeal No. 82/2014 (M.A. No. 150/2016)	Chamfab Alkalis Ltd. Vs Govt. of Puducherry & Ors.	Mr.T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R-1 to 3 Mr. A.K. Prasad, Adv. for CGWA Ms.Panchajanya Batra Singh,Adv. for MoEF Mr. Shiva Vijaya Kumar, Adv. Ms. Sripradha Krishnan, Adv. for PEPA Ms. Divya Prakash Pande, Adv. Mr. Krishnan Venugopal, Sr. Adv. with Mr. Pinaki Misra, Sr. Adv. with Ms. T. Archana, Adv.
23.	Appeal No. 91/2014	Chamfab Alkalis Ltd. Vs Govt. of Puducherry & Ors.	Mr.T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R-1 to 3 Mr. A.K. Prasad, Adv. for CGWA Ms. Panchajanya Batra Singh,Adv.for MoEF
24.	Appeal No. 89/2014	Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee & Ors.	Mr. K. Vijay Kumar, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R-1, 2 & 4 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 3 Mr. A.K. Prasad, Adv. for CGWA Ms.Panchajanya Batra Singh,Adv. for MoEF Ms. Sripradha Krishnan, Adv. for PEPA Mr. Pinaki Misra, Sr. Adv.
25.	Appeal No. 90/2014 (M.A. No. 149/2016)	Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee & Ors.	Mr. K. Vijay Kumar, Adv. for Appellant Mr. Shiva Vijaya Kumar, Adv. Mr. Abhimanyu Garg, Adv. for R-1, 2 & 4 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 3 Mr. A.K. Prasad, Adv. for CGWA Ms.Panchajanya Batra Singh,Adv. for MoEF Ms. Sripradha Krishnan, Adv. for PEPA
26.	Original Application No. 508/2014 (M.A No. 345/2015, M.A. No. 151/2016 & M.A. No. 702/2016)	Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee & Ors.	Mr. K. Vijay Kumar, Adv. for Applicant Mr. Shiva Vijaya Kumar, Adv. Mr. Abhimanyu Garg, Adv. for R – 1 to 5, 7 to 9, 11 & 12 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 6 Mr. A.K. Prasad, Adv. for CGWA Ms.Panchajanya Batra Singh,Adv. for MoEF Ms.Sripradha Krishnan, Adv. for PEPA Mr. Yogeshwaran. A, Adv.
27.	Original Application No. 308/2016	ETA Properties & Investments Private Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Ms.Sakshi Popli,Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajkumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC
28.	Original Application No. 310/2016	Shivani Constructions Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Mr. R. Rakesh Sharma,Adv. for TN &TNPCB Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
29.	Original Application No. 311/2016	M/s. VGN Builders Pvt. Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Mr. R. Rakesh Sharma,Adv. for TN &TNPCB

			Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
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Date : 10th August, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
30.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016, M.A. No. 329/2017, M.A. No. 578/2017, M.A. No. 579/2017 & M.A. No. 906/2017) (PH)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Priyanka Sinha, Adv. for R-7 Mr. Maheen Pradhan, Adv. Mr. Om Prakash, Adv. for MoR
31.	Original Application No. 470/2015 (M.A. No. 1076/2015, M.A. No. 505/2017 & M.A. No. 860/2017)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs. for R-7

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2**

Date : 10th August, 2017

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 962/2017 IN Original Application No. 89/2014	Bhartiya Kisan Sangh Vs. The State of Rajasthan & Ors.	Mr. Pushpinder Singh, Adv. for Applicant in M.A.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in